

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

**COMMITTEE
ON
PUBLIC ACCOUNTS
(2019-2021)**

FORTY NINTH REPORT

(Presented on 26th June, 2019)



**SECRETARIAT OF THE KERALA LEGISLATURE
THIRUVANANTHAPURAM**

2019

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On

**Action Taken by Government on the Recommendations contained in the Ist
Report of the Committee on Public Accounts (2016-2019)**

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INTRODUCTION

I, the Chairman, Committee on Public Accounts, having been authorised by the Committee to present this Report on their behalf, present the Forty Ninth Report on Action Taken by Government on the Recommendations contained in the 1st Report of the Committee on Public Accounts (2016-2019)

The Committee considered and finalised this Report at the meeting held on 24th June, 2019.

Thiruvananthapuram,
24th June, 2019.

V. D. SATHEESAN,
Chairman,
Committee on Public Accounts.

REPORT

This Report deals with the Action Taken by the Government on the recommendations contained in the First Report of the Committee on Public Accounts (2016-2019).

The First Report of the Committee on Public Accounts (2016-2019) was presented to the House on 8th March, 2017. The Report contained only one recommendation relating to Revenue Department. The Government was directed on 15-3-2017 to furnish the Statement of Action Taken on the recommendation contained in the Report and final reply was received on 18-6-2018.

The Committee considered the Action Taken Statement at its meeting held on 18-7-2018.

The Committee decided not to pursue further action on the recommendation in the light of the reply furnished by the Government. The recommendation and the Action Taken by Government is included in this Report.

REVENUE DEPARTMENT

Recommendation

(SI. No.1, Para No. 3)

The Committee directs the Revenue Department to take steps to map drought prone areas and to develop a new system with the aid of modern technologies which could minimise chances for malpractice in connection with supply of drinking water in tanker lorries.

Action Taken

The State Emergency Operations Centre (SEOC), Department of Disaster Management, Government of Kerala had already mapped the drought prone areas of the State of Kerala. Government of Kerala had also introduced a transparent system for the supply of drinking water in drought hit areas by introducing GPS tracking system in tanker lorries and also establishing water kiosks in all districts. With the aid of this system, the authority can track the movement of the tanker lorries in connection with the supply of drinking water more effectively and also it

is very helpful to calculate the expenses in connection with drinking water supply. District Collectors can allow bill amount after cross checking the GPS log and the manual log book of the vehicles. Thus Government have already taken steps for the effective and corruption less system for drinking water supply in drought affected areas.

Thiruvananthapuram,
24th June, 2019.

V. D. SATHEESAN,
Chairman,
Committee on Public Accounts.

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2019

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